competition in the industry on its own. Against the above backdrop, Board for Reconstruction of Public Sector Enterprises (BRPSE) considered the revival proposal of the company on 28.7.2010 and felt that unless a strategic partner was introduced, it would not be possible for the company to turnaround.

Delegation of powers to Panchayats

892. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether all the State Governments have delegated some of the powers to Panchayat Samitis and Zila Parishads;
- (b) whether powers delegated to Panchayat Raj Institutions are same in all the States or differ from State to State; and
- (c) the details of State Government's powers which have been delegated to Panchayat Samiti and Zila Parishad in Orissa?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) and (b) As per Article 243G of the Constitution, State Legislatures are to endow Panchayats with powers and authority as may be necessary to enable them to function as institutions of self-Government and to implement schemes for economic development and social justice, including those in relation to matter listed in Eleventh Schedule. As such the devolution of Functions, Funds and Functionaries (3Fs) to the Panchayati Raj Institutions is not the same in all the States/UTs.

(c) As per information furnished by the Government Orissa, 21 subjects out of 29 have been devolved to 3 tiers of Panchayats in respect of 11 departments. The department-wise details of powers devolved to Zilla Parishad (ZP) and Panchayat Samiti (PS) are given in Statement (See below).

Roles assigned to ZP and PS are as follows in this regard:-

- District Level Officer, the Block Level Officers and functionaries of the 11 departments will remain accountable to ZP and PS for implementation of subjects/schemes transferred to PRIs. But they will continue as the employees of their respective departments.
- The District level and Block Level functionaries of different departments will attend the meeting of ZP and PS.
- They shall plan on the schemes for discussion and approval in the meeting of respective level of PRIs.
- The President, ZP and Chairman, PS can supervise the work and functions of Government at functionaries at respective level. They can submit the proposal to appropriate level about indiscipline, irregularities and other shortcomings.

The President, ZP and the Chairman, PS are delegated with power to sanction leave of Head of Office/Institution of 11 departments working at the respective level.

Statement

Details of powers devolved to Panchayat Samities and Zilla Parishads by the Government of Orissa.

Activity

Distribution of functions

Department: Co-operation

I. Agriculture

	Zila Parishad	Panchayat Samiti		
24	1	2		
Credit 1.	I I	Assist in preparing credit plan.		
2.	Ensure timely credit availability and linkage between agriculture development and credit institutions and credit mobilization.	 Ensure timely credit from formal institutions. Minor credit delivery system. 		
Risk Management		Assist in providing benefits from crop insurance schemes.		
Department: Fisheries and	Animal Resource Development	2. Prepare and operate contingency agricultural plan.		
II. Animal Husbandry Dai	ry and Poultry			
Development of 1. livestock 2.	establishment, improvement and maintenance of breeding farms of cattle, sheep, goats and hatcheries.	Propagate improved breed to livestock among farmers.		

Veterinary Services	1.	Monitor the functions of veterinary services.	1.	Organize SHG co-operative for fodder production and provide financial assistance.
	2.	The necessity for establishment of veterinary Mobile Health clinics.	2.	Propagate improved variety of fodder seeds.
	3.	Strengthening of infrastructure of veterinary Service Institutions are to be simultaneously taken care of by Zilla Parishad alongwith monitoring of veterinary services.	3. 4.	Propagate modern methods of feeding including stall-feeding to improve livestock productivity. Supply fodder during droughts.
III. Fodder, Diary Deve	lopm	ent etc.		
Feedings and fodder including support during droughts	1.	Propagate production of nutritive fodder and promote proper feeding of animals.	1	Supply fodder during droughts.
Dairy Development	1.	Assist Diary Development Boards and Co-operatives in the development of infrastructure of milk collection, collection centers, transportation and processing.	1. 2. 3.	Develop and open new milk routes for milk collection. Promote milk producers, co-operative societies. Ensure timely payment to milk producers.
	2.	As regards Dairy development, funding for the programme as mentioned in the mapping may be provided over and above of the grant made available by the Department to OMFED.		
IV. Fisheries Developing of Inland fisheries	1.	Formulate projects for fisheries development.	1.	Select beneficiaries for fisheries training.

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	2.	Technically appraise and approve projects for	2.	Organize fishermen's co-operatives.
		development of inland water bodies for fisheries.	3.	Monitor, supervise and report progress.
	3.	Promote and encourage fish seed production farms.	4.	Long term and short term credit plan.
	4.	Arrange training of fishermen in modern management techniques for fish production.		
	5.	Procure and supply fishing equipment for distribution among selected fishermen's co- operatives and beneficiaries.		
Development of Marine	1.	Procure and supply motorized and modern develop	1.	Select sites for marine aquaculture and brackish
fisheries		brackish water fisheries.		water fishing.
			2.	Organize fishermen's co-operatives.
			3.	Monitor the impact of marine aquaculture on environment.
			4.	Monitor the impact of marine aquaculture on village environment and initiate/ impart mitigation measures.
			5.	Assisting operation of early warming system.
Development of marketing processing	1.	Encourage private entrepreneurs to establish processing, packaging and storage facilities.	1.	Organize and train fisherman in processing, packaging and preservation of fish and fish
infrastructure	2.	Assist in establishing other marketing infrastructure.	2.	products. Develop tie-up arrangements between fisherman and processing units.

Welfare measures	Promote group insurance schemes for fishermen.	
Department: Women	nd Child Development	
V. Women and Chil	evelopment	
Socio-economic development of women	 Promote equal opportunity to women in all sectors of development-social economic and political. Mobilities social support against social evils like dowry, gender bias like killing girl child at birth, discrimination in educating girl child, etc. Promote opportunities for women to engage themselves in income generating activities. Protect the interests of women workers in the unorganized sector. Ensure payment of minimum wages to women agricultural labourers. 	evils that
Integrated Child Development	 Supervise, guide and support services (ICDS) for implementation of ICDS projects. Monitor functioning of the scheme in the district. Promote people's participation in programmes through involvement of local leadership. Selection of Anganwadi Workers as prescribed by Government. Supervise works of ICDS projects. Assist officers concerned with the programmes procurement and distribution of nutrition and other medical supplies. Provide infrastructural facilities and oth support to facilitate implementation programme. Construct aganwadi centers in GPs. Assist in selection of Anganwadi w prescribed by Government. 	n material ner logistic n of the

Welfare of Disabled	2.	Inspect, supervise and monitor voluntary organizations receiving grant-in-aid from Ministry of Welfare, GoI for rehabilitation of persons with disability. Identify and promote voluntary organs receiving grant-in-aid from the Ministry of Social Justice and Empowerment. Govt. of India for rehabilitation of leprosy patients.	1	Identify disabled persons and coordinate with ZPs for their rehabilitation.
Adoption of children as per prescribed law/rules	1.	Identify voluntary organizations which deal with the adoption of destitute, abandoned, orphaned and relinquished children by giving the child for growth and development to parents other than the child's biological parents and help in the adoption of orphaned children.	1.	Identify parents willing to adopt children and co- ordinate with the district Panchayat for their growth and development.
VI. Social Welfare				
Welfare of the Aged	1.	Identify destitute and aged persons and help them in taking shelter in voluntary organizations, which receive grants-in-aids from the Ministry of Welfare State Government for running old age homes; and for giving old age pension.	1.	Identify the aged and co-ordinate with the ZP for their maintenance and giving old age pension.

VII. Primary Education	К			
Expansion and development of educational facilities	 2. 3. 	Assess the requirements of schools, teachers, equipment etc. in the district and plan for them. Supervise and monitor quality of educational services. Campaign for full enrolment and reduction of dropouts.	1. 2. 3. 4. 5.	Supervise the functioning of primary and upper primary schools. Supply and distribute material and equipment to schools. To assess the dropout position and initiate appropriate action to reduce it. Transfer of Elementary Cadre teachers. Disbursement of salaries of Primary School Teachers.
Establishment and maintenance of hostels and other welfare measures for target group studies	 2. 	Assessment of requirement for hostels of target group students and plan THEM. Supply school uniforms and books etc. for target group students	1. 2. 3. 4.	Distribute school uniforms, books and other materials to target group students. Assist in the maintenance of hostels. Transfer of Primary School, Upper Primary school teachers. Disburse/draw salary of Primary school and Upper Primary school teachers.
VIII. Adult and Non-For	rmal	Education		
Planning and implementation of Adult and Non-Formal Education total literacy campaign	1. 2.	Identify suitable locations for establishing adult education centers. Select volunteers and supervisors for teaching and maintenance of centers	1. 2.	Implement Adult and Non-Formal Education programmes and total literacy campaigns. To assist in the distribution of materials of the centers.

Department: Health and		~		
IX. Health including Ho	ospita	ls, Primary Health Centers and Dispensaries		
Health care	 2. 3. 4. 5. 	Plan through health committees to provide physical infrastructure Co-ordinate communicable disease programme with the State. Co-ordinate construction and maintenance and supervision of PHCs. Promote school health programmes. Organize health awareness rallies and camps.	1. 2.	Supervise PHC/Hospitals. Organize health and family welfare camps and conduct demonstration-cum-exhibition programmes on health, family welfare and sanitation
X. Family Welfare				
Maternal and Child Health (MCH) centers	1. 2. 3. 4. 5.	Co-ordinate with State/National agencies. Assist in immunization programme. Propagate family planning methods. Assisting family planning and RCH programme. Organize IEC/Health and FW promotional campaigns.	2.	Propagate and create awareness about maternal and child care immunization and family planning schemes. Co-ordinate and assist in monitoring and supervision of family welfare and family planning services.

	6. 7. 8. 9.	Promote school health programmes. Procure, supply and distribute meals for children, medicines and equipment of ICDS centers. Train ANMs and others Laise with State/National Level Health Programmes.	3.4.5.6.	Assist in organizing family planning and immunization camps. Organise IEC health and FW promotional campaigns Distribute materials medicines and equipment to ICDS, promote school health programme centers. Assist beneficiaries, mothers and children
Department: SC & S XI. Welfare of the Scheduled Tril	e weaker	section in particular of the Scheduled Castes and		
Eradication of un-touchability	1. 2. 3. 4.	Assist victims in getting legal aid. Supervising survey of un-touchability prone areas. Promoting inter-caste marriage and giving incentives. Making effects for doing publicity about the provisions of the PGR Act. Dissemination of information regarding the P.C.R Act, 1995 in regional language.	1. 2. 3. 4.	Selection of GPs doing good work in the area of removal of un-touchability for giving awards Opening camps to create awareness about the provisions of the PCR Act, 1995. Celebration of 'Removal of un-touchability Week' on 2nd October every year. Screening of films in the rural areas on eradication of un-touchability for creating awareness about the various socio-legal measures.
Curbing Atrocity against SCs/STs	1. 2.	Assist victims in getting legal aid. Supervising survey for identification of atrocity prone areas.	1. 2.	Organizing survey of atrocity prone areas. Organizing camps for creating awareness among people and the provisions of the Act.

	3.4.5.	Giving wide publicity about the provisions of the SCs & STs atrocities (prevention) Act, 1989. Monitoring disbursement of monetary relief to the victims of atrocity at the prescribed rates. Translation of the SCs & STs Atrocities (prevention)		
Educational Development	1.	Act, 1989 in regional language. Monitoring construction of buildings for the Boys Hostels, Girls Hostels for SCs/STs students.	1. 2. 3.	Monitoring and review of disbursement of scholarships to SC/ST students with special reference to pre-metric scholarships to the children whose parents are engaged in vulnerable/unclean occupations. Supervising and monitoring the functioning of coaching and allied schemes for SC/ST students. Supervision over Primary School Hostels.
Economic Development	1.	Supervision	1. S	Supervision
Department: Food Supp	ly an	d Consumer Welfare		
XII. Public Distribution	Syste	em		
Identification of bene- ficiaries and distribution of ration cards			1	Review of beneficiary list, distribution of cards and elimination of bogus cards.

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Linking PDS with	1.	Assessing demand for food grain for distribution	1.	Collecting demand from GPs for ration to be
Poverty Alleviation		as a part of wages under Employment Generation		distributed as part of wages.
Programmes and		schemes.	2.	Ensure supply and distribution of required quantity
Employment Generation	2.	Maintain vigilance in the supply and distribution of		of ration to the GPs.
Schemes.		food grains as part of wages.	3.	Monitor movement and distribution of food grains
				to the beneficiaries and report/initiate action
Department: Panchayat	i Raj			against irregularities/mal-practices.
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XIII. Minor Forest Proc	luce			
Regeneration of MFP	1.	Plan raising MFP plantation in concentrated blocks	1.	Establish MFP nurseries for propagation of
species		to facilitate collection and marketing.		MFP species.
10. L 30. C 0. C 0. C	2.	Encourage cultivation of MRFP in existing forest,	2.	Fixation of prices of MFPs.
		degraded forest lands, barren and uncultivable area		*
		and community wastelands.		
	3.	Encourage plantation of MFP such as gum, resin,		
		medicinal plans, aromatic plants, leaves, oil seeds,		
		tans and dyes, grasses, seeds, canes bamboo etc.		
		particularly in tribal areas.		
	4.	Promoting plantation of MRFP species in drought		
		prone, desert areas and under social forestry activity		
		under JGSY particularly in tribal areas.		
		and the second s		
Training	1.	Organize training for scientific tapping of gums,		
		resins and grading MFPs		

MFP collection	3 1 .	Monitor MFP collection activities in forest ranges.	1.	Organize item-wise MFP co-operative like Kendu leaf.
	2.	Timely payment of collection.	2.	Fix support prices of MFP procurement.
Processing and marketing charges XIV. Rural Housing Inc	1. 2. 3.	Set-up small-scale industrial units for value addition to MFPs. Establish godowns for storage of MFPs. Strengthen market intelligence and market extension.	2.	Liaise with forest department of construction of JFMC for MFP regeneration collection, processing and marketing. Ensure value addition to MFP before it leaves the forest areas.
Approval of PS's plan and sanctioning of fund for rural housing schemes	1.	Determine design and unit cost for guidance to PS/GPs keeping in view technical advice and beneficiary s.	1. 2. 3.	Execution of housing projects. Procure and supply of building materials. Assist GPs for execution of housing projects.
Supervision and monitoring of rural housing schemes			1.5	Supervise in construction of Rural Housing Scheme.
Rural Water Supply	 1. 2. 3. 4. 5. 	Formulate water supply scheme. Technically appraise and approve schemes proposed by PSs and GPs. Award contracts for the execution of major schemes outside PS and GP plans. Establish water-testing laboratories for control of chemical and biogenic impurities. Monitor and supervise the progress quality of work and target achievement.	1. 2.	Construct schemes within the prescribed cost limits for PSs. Monitor and supervise progress and quality of works.

XV. Roads, Culverts, communication	Bri	dges, Ferries, Waterways and other means of		
Development of road network and accessibility	1.	Identify village as per MNP norms inaccessible by all weather road and formulate projects for construction of link road connecting that one PS.	1. 2. 3. 4. 5.	Survey, technical feasibility sanction of funds for village road, GP roads and PS roads. Acquire land, assess and grant compensation. Construct roads using local labour without contractors. Provide technical assistance for road construction projects proposed by GPs. Monitor the specifications of roads and bridges and supervise of the quality of works and reporting progress to the DP.
Improvement and maintenance of the existing roads/culverts and bridges	1.	Conduct traffic volume survey and identify road sections needing improvement in capacity. Monitor and supervise the quality of works.	1. 2. 3. 4.	Convert PS roads into black lopped roads. Undertake annual repairs and maintenance of roads, culverts and bridges. Approve, allocate and sanction funds for improvement and maintenance of PS roads. Monitor and supervise quality of works and report progress. Execute works for providing rural link roads.
Development of water- ways, ferrying, ferry services etc.	1.	Identify waterways suitable for construction of jetties for ferry services.	1.	Inspect ferries and boats and maintain vigilance on services and traffic regulations.

XVI. Non-Conventional Energy				
Assessment of districts energy requirement	1.	Consolidated PSs plans for energy requirement and supply through non-conventional means.	1.	Formulate projects for use of non-conventional sources of energy in the PS. Implement projects for creation of non-conventional energy.
Promoting non- conventional sources of energy which includes installations of solar panels, wind mills and gobar gas plants and extension education	1. 2. 3.	Promote non-conventional energy devices and sources. Promote and popularize energy saving devices. Co-ordinate different agencies including NGOs for promotion of alternative sources of energy.	1.	Train users in the maintenance of non-conventional energy devices. Monitor and supervise the operation and functioning of the projects.
XVII. Poverty Alleviation	n Pro	ogrammes		
Planning and implementation for poverty alleviation programmes	1. 2. 3. 4.	Co-ordinate with other departments and agencies. Development training infrastructure. Prepare plan for poverty alleviation programmes at district level. Supervise and review implementation of different poverty alleviation programmes. Review schemes implemented in Drought Prone Areas.	1. 2. 3. 4.	Collect and distribute data regarding development and management at the district level. Assist in the evaluation of schemes. Release of funds to banks for subsidy adjustment, formulation of credit plans through plans. Prepare plans at the block level under SGSY for filling up gaps in technology marketing tie-ups, training strengthening infrastructure and market facilities.

	 7. 	The ZP in active co-operation with the PS and District Planning Committee may arrange decentralized planning. Review and supervise schemes implemented under the grants recommended by the Central Finance Commission for local bodies.	11.	Assist GPs in organizing self-help groups and implement cluster strategies. Review plans prepared by the GPs and accord technical approval and assistance. Draw action plans, get technical approvals and funds allocated under land development scheme. PSs can implement schemes with the help of GPs and integrate other programmes with poverty alleviation schemes. Assist in supervision of works under district decentralized plan. Plan and implement infrastructure development by rural local bodies. Develop marketing infrastructure, marketing network for SGSY self help group products. Execute schemes under poverty alleviation programmes.
Wage employment programmes	1. 2. 3. 4.	Prepare ZP level shelf of projects and desegregate it into plans that can be implemented by PS and GP plans. Formulate projects outside PS and GP. Assign projects to PSs, GPs and NGOs and other agencies and departments for execution. Approve, sanction and release funds to PSs, GPs and other organizations for the execution of ZP projects.	1. 2. 3. 4. 5.	Formulate and execute projects. Procure and supply material for projects. Technically assist GPs for executing projects. Execute projects outside GPs plans. Inspect muster rolls, quality of work assets created and mandays generated by projects executed by IP and GPs.

5. 6. 7. 8. 9.	Release funds to PSs as per prescribed norms. Provide funds for maintenance of assets created under Centrally Sponsored Schemes and State Sponsored Scheme. Inspect muster rolls and check quality of workers and wage material ratio as per guidelines. Monitor and supervise progress of programmes. Submit quarterly returns and utilization certificates to GoI and State Government for release of next	
XVIII. Markets and Fairs Identification of location 1. and development of market yards	installments. Identify locations for marketing rural products and formulating projects.	 Develop and maintain places for fairs and weekly markets. Construct market complexes for providing marketing linkages to products of Swarojagaris.
Regulating wholesale and 1. retail markets, supervision and monitoring of marketing activities	Supervise and monitor marketing activities.	 Enforce fair trade practices and maintain quality of commodities. Assist in the maintenance of statistics on prices and commodity traded. Maintain statistics on prices and commodities transacted within the district.

XIX. Minor Irrigation				
Development of MI (Ayacut upto 100 acres) System, drain sys- Tem, water harvesting Structures and water Management	1. 2. 3. 4. 5.	Formulate district plan for Minor Irrigation projects. Assign projects to PS and GP. Development of drainage system in water logged areas. Suggest projects for percolation tanks, check dams and land leveling. Supervise, monitor and review of the progress and quality of works by the subject Committee. Co-ordinate between various departments and agencies funding MI projects.	1. 2. 3. 4. 5. 6. 7.	Identify and formulate MI projects. Execute and maintain MI projects included in PS plan. Execute MI projects assigned by ZP. Construct percolation tanks and check dams (outside GP plan). Supervision, monitoring and review of the progress, and quality of works. Co-ordinate between various line departments/agencies funding for MI projects. Execute community MI projects and MI projects belonging to PS.
Water management	1.	Propagate modern water management delivery methods through Pani Panchayats, WALMI and other agencies. Propagate use of sprinkler and drip irrigation in drought prone/water scarce area through Pani Panchayats, WALMI and other agencies.	 2. 3. 	Guide and motivate people to adopt modern methods of irrigation, on farm development and proper maintenance of field channels etc. Select beneficiaries for subsidized sprinklers, drip irrigation equipment and delivery system and supply them, including providing technical guidance to beneficiaries. Organize farm demonstration for modern water management techniques.